

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

105. I.A. 2068/2020

I.A. 1983/2020

I.A. 894/2020

In

C.P.(IB)-2823(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.04.2024**

NAME OF THE PARTIES: Ultratech Cement Limited

V/s.

Silveroak Commercials Limited.

Appearance

For Liquidator : Adv. Avinash R Khanolkar a/w. Adv. Surekha Yadav

For Respondent : Adv. Ayush J Rajani a/w. Adv. Khushboo Shah i/b.

AKR Legal

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2068/2020, I.A. 1983/2020 & I.A. 894/2020

These applications have been filed by erstwhile RP. Ld. counsel for the liquidator submits that now these IAs will be pursued by the liquidator for which he will file amendment applications. At his request, list on **06.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)